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(c) what are the names of the countries from where sugar is likely to be imported and on what rates; and

(d) what amount of foreign exchange is likely to be spent on this?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) and (b) Some imports of sugar have been contracted by the State Trading Corporation of India for the financial year 1985-86. It is, however, not possible to quantify the exact amount of imports at this stage since this would depend on the total internal availability of sugar which will be known after sometime as the sugar production is still in progress.

(c) Sugar is being purchased by the State Trading Corporation of India by inviting tenders from the International traders. The option of the origin of sugar I_8 left to the sellers. The average CIF cost of sugar which State Trading Corporation of India has recently purchased comes to about R₈, 2126 per tonne.

(d) The amount of toreign exchange to be spent would depend upon the total quantum of sugar which is finally decided to be imported.

Drought in Rajasthan

362. SHRI PUTTAPAGA RADHA-KRISHNA: Will the Minister of AGRI-CULTURE AND RURAL DEVELOP-MENT be pleased to state:

(a) whether 7 districts in Rajasthan are in grip of famine due to drought and if so, the step₅ taken by Government for drinking water and supply of foodgrains;

(b) whether the contingency plan of the ICAR/Agriculture Ministry has been launched and if so, the details thereof; (c) whether it is a fact that ICAR has a crash plan to meet such exigencies and if so, the details thereof; and

(d) whether the ICAR top officials have visited Rajasthan for this purpose and if so, the details thereof ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) In Rajasthan, 21 districts have been affected by drought. According to the recent report of the State Government, the intensity of the drought in 7 districts is severe. The Central Government have sanctioned a ceiling of Central assistance of Rs. 31.32 crores for 1984-85 and 1985-86 for drought relief in the State. Out of the above amount, Rs. 14.78 crores has been sanctioned for drinking water programme alone. Wheat and Rice allotted to the State during 1984 indicated in enclosed Statements-I & II

(b) and (c) A contingency plan was prepared by ICAR, in consultation with the Department of Agriculture and Cooperation in the form of field manual of Dryland Agriculture. On the basis of this manual, the State Government increased the area under Mustard in Rabi 1984-85 because of moisture stress as a result of deficient rainfall during June to September, 1984. This resulted in bumper mustard crop in the State.

(d) ICAR has a Research Institute by name Central Arid Zone Research Institut² at Jodhpur. This Institute carries out research on crop production in Arid Zone Areas and also impart technology for these areas. Thus, the visits of Senior officials of ICAR to Rajasthan for this purpose are not called for. ٤

Statement-I

Demana, allotment and offtake of Wheat for Rajasthan for public Distribution system/roller flour mills during the year 1984 and 1985 (May 85)

с. н. С. с. н.		• • •			(In '000 tonnes)		
		Demand		Allotment		Offtake	
Month	•	PDS	Miils	PDS	Milıs	PDS	Mills
1984		<u></u>					
January .	• •	бо•о	15 ° O	28.0	4.0	2.7	٥٠6
Feburary	• •	6o•o	15.0	28.0	4.0	2 • 1	۰8 و. و
March .	• • '	60 °0	15.0	28.0	4.0	2•1	o•8
April	• •	6 0*0	15.0	28.0	4.0	0 . 8	0.8
May	• •	60·0	15.0	28.0	4 °0	1•6	0.1
June	•••	6 0∙0	15.0	28 · 0	4.0	1.8	0.3
July .	•••	60-0	15.0	28.0	4'0	1.6	8•0
August	•••	60•0	15.0	28.0	6·5	0.3	1.1
September .	•••	60•o	15.0	28.0	6.2	0"3	2 `9
October .	• •	60-0	15.0	28.0	6·5	0.3	. 2.1
November .	• , •	60.0	15.0	28 . 0	6·5	٥٠4	1.6
December.	• •	<u>б</u> о о	6.2	28.0	6.5	I·I	2.0
Total	- -	720.0	171.5	336∙0	60.5	15.2	13·g
1985		,		· <u> </u>		······································	
January	•••	60*0	6·5	28.0	6.5	1.7	3.0
February .	• •	60 . 0	6.2	28 •0	6.5	1.5	2.8
March	•••	6 0∙0	6.2	28 • o	6.2	0 . 8	2.8
April	••	6 0∙0	6* 5	28.0	6.5	• •	••
May	• •	6o •o	6.5	28.0	6.5		

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Statement-II Demand, allotment and officiate of rise from central pool for Rejeather for Public distribution system

During the Year 1984 and 1985 (May, 85)

•

1 200

(In '000 tounes)

Month 		Demand	Allotment	offtake	
			· ·		
January .	• •	2*0		0.4	
February		2.0	1.0	• Q•5 . 35.	
March	• •-	2.0	1.0	0•5	
April	• .•	2.0	1.0	o*3	
Мау	• • *	2.0	1.0	0.3	
June	• •	2.0	1.0	0•5	
July	•	2.0	1.0	•••	
August .	• • • • •	2.0	1.0	0.4	
September .	•	2.0	1.0	0•5	
October	•	2*0 .	. 1.0	0.3	
November .	• •	. 2.0	I+0	0*2	
December .		2.0	1.0	0•2	
1985	TOTAL	24.0	12.0	4.5	
January		2 .0	1.0	· 0·8	
February		2.0	1.0	 0.3	
March		2.0	1.0	· 0*3	
April		2.0	. 1.0	· · · ·	
Мау		2•0	1.0	••	

Alforment of DDA flats to Members of Parliament and Ex-M.Ps.

363. SHRI P. N. SUKUL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any proposal under Government's consideration to allot the Delhi Development Authority flats to Members of Parliament and ex-M.Ps;

(b) if so, by when a decision is likely to be taken; and (c) if not, what are the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOK):

(a) No, Sir.

(b) Does not arise.

(c) Reservations in DDA flats/plots for MPs & certain other categories were abolished in pursuance of recommendation of the Baweja Committee, with effect from 2.1,1979.